

ADVANCE CAUSE LIST

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 15th January, 2019

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 665/2018	Spandana Jana Sewa Samaste Vs. State of Karnataka	Mr. Devraj Ashok, Adv. for State of Karnataka
FOR COMPLETION OF PLEADINGS			
2.	Execution Application No. 18/2017 IN O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Mr. Vishwajit Singh, Adv. for GNN Mr. Rajkumar, Adv. for CPCB Mr. Sudhir Kulshreshtha, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Rajiv Bansal, Sr. Adv. with Ms. Jagriti Singh, Adv. for R-6 & 15 Mr. Mohit Singh, Adv. for R-7 Mr. Sumer Singh, Adv. for R-10 Mr. Nitesh Sachdeva, Adv. for R-12 Mr. Pawan Upadhyay, adv. for R-13 Ms. Jagriti Singh, Adv. for R-19 Mr. Naveen Kumar, Adv. for R-20 Mr. Nikhil Nayyar, Adv. Mr. Tushar Agarwal, Adv. Mr. Rachit Mittal, Adv. for GDA
3.	Original Application No. 184/2017 (M.A. No. 319/2017 & M.A. No. 1791/2018)	Haryali Welfare Society & Ors. Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Pinaki Misra, Sr. Adv. Mr. Harish Pandey, Adv. for R-9 Mr. Raj Panjwani, Sr. Adv. Mr. A. R. Takkar, Adv. for R-10 Mr. D. N. Goburdhun, Adv. for R-11 Mr. Harish Pandey, Adv. for R-13 Mr. Varun K. Chopra, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Ajay Bansal, Adv. for ANSAL, API
4.	Original Application No. 346/2018	Gulam Nabi & Ors. Vs. State of J & K & Ors.	Mr. Vikash Sharma, Adv. for Applicant Mr. Keshav Ranjan, Adv. for Konkar Railway Mr. Om Prakash, Adv. for Railways Mr. M. Ram Babu, Adv. for R-6

			Ms. Rishi Agrawala, Adv. for R-7 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Sapan Kumar Mishra, Adv. for R-10 Mr. Keshav Ranjah, Adv. for R-12
5.	M.A. No. 1790/2018 IN Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person
FOR HEARING			
6.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016) WITH	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv. for R-5 Ms. Shashi Juneja, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. Vishwendra Verma, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajkumar, Adv. for CPCB
7.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv., for R-1 Mr. Ankit Verma, Adv. for State of U.P. Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Rajkumar, Adv. for CPCB
8.	Appeal No. 18/2018 (M.A. No. 141/2018)	IVL Dhunseri Petrochem Industries Private Limited Vs. Central Pollution Control Board & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Nawneet Vibhaw, Adv. for Appellant Mr. Shalok Chandra, Adv. for CPCB Mr. Dhruv Pal, Adv. for MoEF Ms. Asha basu, Adv. for R-3
9.	Original Application No. 67/2018 (M.A. No. 196/2018 & M.A. No. 1770/2018)	Pratap Singh Gusain & Anr. Vs. State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Rahul Verma, AAG for R-1 to 5 Mr. Pushp Gupta, Adv. for R-6 Ms. Ayushi Singh, Adv.
10.	Original Application No. 117/2018	Avinash M & Anr. Vs. Union of India & Ors.	Mr. Prashant Kumar & Mr. Rajan Singh, Adv. for Applicant Ms. Pushpa Gupta, Adv. for R-1 Mr. Ashok Devraj, Adv. for R-2 & 3 Mr. Devadatt Kamat, AAG with Ms. Sneha Iyer, Adv. for R-4 Mr. Suadat Kirmani, Adv. for R-5 & 6
11.	Original Application No. 137/2018 (M.A. No. 620/2018) (Earlier O. A. No. 03/2018 (EZ)	Biswanath Mukherjee & Ors. Vs. The State of West Bengal & Ors.	Mr. Swarnendu Chatterjee & Mr. Anirban Chakraborty, Adv. for Applicant Mr. Raja Chatterjee, Adv. for State of WB Ms. Asha Nyan Basu, Adv. for WBPCB Mr. Saad Shervani, Adv. Mr. Abhishek Singh, Adv. for R-5 Mr. Ganesh Roy, Adv. for R-6 & 7 Mr. Debopriyo Pal, Adv.
12.	Original Application No. 149/2018 (M.A. No.421/2018)	Al Marzia Agro Foods Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra & Mr. Daleep Dhyani,

			Advs. for R-3
13.	Original Application No. 161/2018	Jagan Nath Huria & Anr. Vs. Union of India & Ors.	Mr. Sandeep Mishra & Ms. Isha Arora, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 11 Mr. Rajesh Kumar Singh, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. M. S. Kalra, Adv. for R-12 to 14 Mr. Yag Dutt, Adv. Mr. Tarunvir Singh Khehar, Adv.
14.	Original Application No. 217/2018 (M.A. No. 1138/2018)	Jaya Thakur Vs. State of M.P. & Ors.	Mr. Brajesh Pandey, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pinaki Misra, Sr. Adv. with Mr. Ajay Goyal, for R-6 Mr. Rajul Srivastav, Adv. for MPPCB

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